

1	2	3	4	5
HSD WEF 3/7/96	KL	5717.28	7432.46	30.00%
HSD WEF 7/7/96	KL	5717.28	6574.87	15.00%
LSHF HSD-BUNKERING	KL	5717.28	7432.46	30.00%
LSHF HSD-OTHERS	KL	8507.16	11059.31	30.00%
LPG P (DOM)	MT	5309.19	6901.95	30.00%
LPG P (NON-DOM)	MT	12881.28	13900.00	7.91%
LPG BULK	MT	11601.78	11900.00	2.57%
NAPHTHA - FERT	MT	3722.78	4839.61	30.00%
- OTHER	MT	6075.69	6683.26	10.00%
ATF - DOM	KL	9852.33	10837.56	10.00%
AVIATION GASOLINE	KL	11440.70	12584.77	10.00%
SKO - DOMESTIC	KL	2001.40	2001.40	00%
SKO - INDUSTRIAL	KL	5014.33	6518.63	30.00%
LDO	KL	5587.55	7263.82	30.00%
MLO	KL	5612.55	7296.32	30.00%
FO - FERT	KL	2812.43	3656.16	30.00%
- OTHER	KL	4535.28	5895.86	30.00%
LSHS - FERT	MT	2851.57	3707.04	30.00%
- OTHER	MT	4804.07	6245.29	30.00%
BITUMEN - BULK	MT	4125.02	5362.53	30.00%
- PACKED	MT	4781.35	6215.76	30.00%
MATCH WAX	MT	12157.49	15804.74	30.00%
P WAX - 1ST QUALITY	MT	15408.01	20030.41	30.00%
- PI Grade	MT	15531.98	20191.57	30.00%

Note: HSD Prices have been Reduced with effect from midnight of 6th/7th July 1996

[English]

Handloom Weavers

Purchase of Textile

80 SHRI MOHAN RAWALE: Will the Minister of TEXTILES be pleased to state

(a) whether the policy of Government departments purchasing their textile requirements from NTC/BIC still continues and accordingly, the instructions have been issued in this regard;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the efforts made by the Government in pursuing this matter to ensure adherence of the above instructions?

THE MINISTER OF TEXTILES (SHRI R. L. JALAPPA): (a) to (d) The Single Tender System for purchase of requirements by Central Government departments from NTC/BIC at a price determined by the Government has been discontinued. Presently the general guidelines for purchase preference are applicable to NTC & BIC.

81 SHRI L. RAMANA
SHRI N. DENNIS

Will the Minister of TEXTILES be pleased to state

(a) the details of the schemes being implemented for the welfare of handloom weavers;

(b) the details of the financial assistance provided for implementation of these schemes during the last three years alongwith the number of weavers benefited therefrom, state-wise;

(c) whether the Government are aware that the small weavers are facing difficulties in different States particularly in Andhra Pradesh in getting cotton yarn and other raw materials;

(d) if so, the steps taken by the Government to remove the problems of handloom weavers; and

(e) the steps taken to boost the export of handloom goods?